(b) it is not in the public interest to disclose this informaton on the floor of the House.]

UNAUTHORISED RADIO TRANSMITTERS

- *201. SHRT M. RUTHNASWAMY: Will the Minister of COMMUNICA-TIONS be pleased to state:
- (a) whether there is any statutory provision for the control of radio transmitters in the country; and
- (b) whether Government are aware of any unauthorised radio transmitters operating in the country?

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICA-TIONS (SHRI B. BHAGAVATI): (a) Yes Sir.

(b) A few cases of suspected unauthorised radio transmissions have come to notice, but the location of the transmitters within India has not been established.

WAGE BOARD FOR ENGINEERING INDUS-TRY

- *202. SHRI P. K. KUMARAN: Will the Minister of LABOUR AND EMPLOY-MENT be pleased to state:
- (a) whether it is a fact that the Wage Board for the Engineering Industry has not yet been constituted;
- (b) if so, what are the reasons for the delay; and
- (c) by when the Board is expected to be constituted?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EM-PLOYMENT (SHRI RATANLAL KISHORI LAL MALVIYA): (a) to (c) The terms of reference and the composition of the Wage Board have been nearly finalised and Government Resolution appointing the Wage Board will issued shortly.

PLAYING OF NATIONAL ANTHEM IN CINEMA HOUSES

*203. SHRI P. ABRAHAM: Will the Minister of Information and Broad-CASTING be pleased to state:

(a) whether Government have decided that National Anthem should be played in the cinema houses at the beginning instead of at the end of the picture; and

to Questions

(b) if so, by when this decision likely to be implemented?

THE MINISTER OF INFORMATION BROADCASTING AND (SHRIMATI INDIRA GANDHI): (a) No. Sir.

(b) Does not arise.

ASSAULT BY MILITARY PERSONNEL ON T.E. AT GAUHATI

- *204. SHRI BAHARUL ISLAM: Will the Minister of Defence be pleased to state:
- (a) whether attention of Government has been drawn to a news-item published in column 8 on the page of the 'Assam Tribune' dated the 7th July, 1964, headed "Military Personnel Assault T.E.-Incident Gauhati Railway Station"; and
- (b) if so what action has taken by Government in the matter?

THE MINISTER OF DEFENCE PRO-DUCTION IN THE MINISTRY DEFENCE (SHRI A. M. THOMAS): (a) Yes. Sir.

(b) The matter was settled amicably by the Divisional Operating Superintendent, Lumding, on the after carrying out necessary investigation. The question of any action on the part of Government does not arise.

RISE IN PENSION RATES OF ARMY PERSONNEL

- *205. SHRIMATI SHAKUNTALA PARANJPYE: Will the Minister Defence be pleased to state:
- (a) whether it is a fact that the officers who are unable to complete the stipulated period of service on account of disability incurred during ac-